

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. INDIA TECHS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	INDIA TECHS LIMITED
2.	Date of incorporation of corporate debtor	18.08.1983
3.	Authority under which corporate debtor is incorporated / registered	ROC -Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51103KL1983PLC003770
5.	Address of the registered office and principal office (if any) of corporate debtor	60/2177 B, Pattathil House, K.P.Valloan Road, Kadavanthara, Ernakulam - 682035
6.	Date of closure of Insolvency Resolution Process	05.03.2021
7.	Liquidation commencement date of corporate debtor	05.03.2021 (Order received on 15.03.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Sasitharan Ramaswamy, (Reg. No. IBBI/IPA-02/IP-N00519/2017-18/11678)
9.	Address and e-mail of the liquidator, as registered with the Board	Mr. Sasitharan Ramaswamy T.C.55/33,Sarayu,Chirakkara Temple Road, Kaimanam, Pappanamcode,P.O., Thiruvananthapuram - 695018 Email-rsasisdharan.in@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Mr. Sasitharan Ramaswamy T.C.55/33,Sarayu,Chirakkara Temple Road, Kaimanam, Pappanamcode,P.O., Thiruvananthapuram - 695018 Email-rsasisdharan.in@gmail.com
11.	Last date for submission of claims	17.04.2021

Notice is hereby given that the National Company Law Tribunal Kochi Bench, Kerala, has ordered the commencement of liquidation of the M/s. INDIA TECHS LIMITED on 05.03.2021.

The stakeholders of M/s. INDIA TECHS LIMITED are hereby called upon to submit their claims with proof on or before 17.04.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



SASITHARAN RAMASWAMY
Insolvency Professional
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Sasitharan Ramaswamy (**Liquidator**)
(Reg. No. IBBI/IPA-02/IP-N00519/2017-18/11678)

Date: 15.03.2021, Place: Thiruvananthapuram